

In the Central Administrative Tribunal
Calcutta Bench

MA No.166 of 1997
OA No.488 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Tapan Kr. Biswas

Vs.

Department of Post

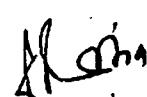
For the Applicant : Dr. (Ms.) S. Sinha, Advocate

For the Respondents: Mr. B. Mukherjee, Advocate

Date of Order : 11-11-1998

O R D E R

Heard Id. Advocates of both the parties. Reply has been filed by the respondents to-day. But respondents did not file any reply to the M.A. bearing No.166 of 1997 regarding condonation of delay as applied for by the applicant. So, application is admitted for hearing and question of limitation remains open. Accordingly, the matter is adjourned to 15.2.1999.


(D. Purkayastha)
Member(J)